

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.3
CA(CAA)/26(AHM)2024

Proceedings under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Shri Bhagwati Flour Mills Private Limited
Shree Bhagwati Flour And Foods Private Limited
Yellow Soul Foods Private Limited

.....**Applicant**

.....**Respondent**

Order delivered on: 06/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the Respondent :

ORDER

Heard Learned Counsel for the applicant.

List for final hearing on 04.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)